

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 208
IB-824/ND/2020**

**IN THE MATTER OF:
M/s Enochian Designs**

...PETITIONER

Vs

M/s CMS Associates Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

**Order delivered on 28.10.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :
For the Respondent/Corporate Debtor :Mr. Sanjeev Goyal, Advocate**

ORDER

Heard the submissions made by the counsel for the operational creditor and counsel for the corporate debtor is present and submitted that vakalatnama has been filed and prayed for 10 days' time for filing reply. The prayer is allowed. Post the matter to 25th November, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**